
(2023) 11 MAD CK 0103

Madras High Court

Case No: Criminal Original Petition No. 25551 Of 2023

Pachiyappan And
Others

APPELLANT

Vs

State

RESPONDENT

Date of Decision: Nov. 8, 2023

Acts Referred:

- Indian Penal Code, 1860 - Section 229A, 379
- Mines And Minerals (Development And Regulation) Act, 1957 - Section 21(1)

Hon'ble Judges: C.V.Karthikeyan, J

Bench: Single Bench

Advocate: K.Sudhakar, R.Kishore Kumar

Judgement